

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 239, 240, 241 & 243 of 2012

Dated : 3rd April, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Appeal No. 239 of 2012

Amausi Industries Association & Ors. Appellant (s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors. ...Respondent (s)**

Appeal No. 240 of 2012

Chamber of Industries Gorakhpur & Ors. Appellant (s)

Versus

**Uttar Pradesh Electricity Regulatory Commission
& Ors. ...Respondent (s)**

Appeal No. 241 of 2012

Rania of Industries Association & Ors. Appellant (s)

Versus

**Uttar Pradesh Electricity Regulatory Commission
& Ors. ...Respondent (s)**

**Appeal No. 243 of 2012 &
IA No. 427 of 2012**

Association of Steel Rolling Mills & Furnaces & Ors. Appellant (s)

Versus

**Uttar Pradesh Electricity Regulatory Commission
& Ors. ...Respondent (s)**

Counsel for the Appellant(s):

Ms. Swapna Seshadri

Counsel for the Respondent(s):

**Mr. Buddy A. Ranganadhan with
Mr. Sanjay Singh &
Ms. Richa Bharadwaja
Mr. Amit Kapoor with
Mr. Vishal Anand
Mr. Pradeep Misra
Mr. Daleep Kr. Dhyani
Mr. Manoj Kr. Sharma
Mr. Somesh Jha & Pyoli for
interveners**

ORDER

Mr. Buddy Ranganadhan, Learned Counsel for the Respondent –
'Commission' has argued the matter.

Post the matter for making further submissions on **18.04.2013**.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/vt